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IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1848 of 2022

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In the matter of newspaper report dated 01.02.2022 relating to after Care Home,

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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Appearance :

For the Petitioner/s : Ms. Minu Kumari, Advocate

For the Respondent/s : Mr. Lalit Kishore, AG
Mr. Syed Asgher Najmi, Advocate

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CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

(The proceedings of the Court are being conducted by Hon'ble the Chief Justice/Hon'ble Judges through Video Conferencing from their residential offices/residences. Also the Advocates and the Staffs joined the proceedings through Video Conferencing from their residences/offices.)

4 11-02-2022 Learned Advocate General states that two First Information Reports i.e. Case No. 13 of 2022 and 17 of 2022 stand registered at Mahila Police Station, Patna.

Learned Advocate General further states that for the time being these cases shall be investigated by a female officer not below the rank of Dy.S.P. He further states that the investigation is in progress.

Let the State file an affidavit indicating the progress of the investigation within a period of ten days.

Also, the State shall respond to Interlocutory Application No. 1 of 2022, filed on behalf of an NGO, namely



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Mahila Vikash Manch through its National President Ms. Veena
Manvi @ Veena Choudhary.

This be also done before the next date.

We are of the considered view that the victims must be provided with legal aid, and as such, we direct the Member Secretary, Bihar State Legal Services Authority to ensure that proper legal aid is provided to these victims, notwithstanding the fact that in this regard they are being supported by an NGO.

List this case on 25th of February, 2022.

Let a copy of this order be transmitted to the Member Secretary, Bihar State Legal Services Authority through electronic mode.

Joint Registrar (List) to ensure compliance.

(Sanjay Karol, CJ)

(S. Kumar, J)

PKP/Amrendra

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